

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3748
ANSWERED ON:02.12.2010
RESEARCH IN MEDICINES
Kumar Shri P.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that India's contribution to global research of medicines has slipped to 2.87 per cent from 10 per cent about 30 years ago;
- (b) if so, whether the Government has formulated any scheme to encourage research in medicines and reduce their burden of heavy duty schedule;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): No study has been commissioned by Department of Pharmaceuticals in this regard.

(b) & (c): As per the available information following Government programmes provide for assistance in drug discovery and development in the country:

S.No.	Name of Programme	Administered by
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1.	Drugs & Pharmaceutical Research Programme (DPRP)	Department of Science & Technology (DST)
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2.	Small Business in Industry Research Initiative (SBIRI)	Department of Biotechnology
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3.	Biotechnology Industry R&D Assistance Programme (BIRAP)	Department of Biotechnology
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4.	Biotechnology Industry Partnership Programme (BIPP)	Department of Biotechnology
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Apart from funding R&D projects under the above mentioned Schemes, Government also provides following incentives to pharmaceutical industry for Research & Development in drugs and Pharmaceuticals:

(i) Weighted tax deduction of 200% on R&D expenditure approved under Section 35 (2AB) of the Income Tax Act.

(ii) The R&D centres recognized by Department of Scientific & Industrial Research (DSIR) are also registered with DSIR for the purpose of availing custom duty exemption on import of R&D equipments.

(d): Does not arise.